

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Deposits of public sector banks (State Bank group + 20 nationalised banks) for the last five years are given below:

Amount in Rs. crores

End-June	Deposits	Percentage increase over the year
1978	21078	..
1979	25079	23.3
1980	30298	16.6
1981	36294	19.8
1982 (upto 30-4-82)	40105	10.5

The rate of growth in bank deposits is influenced by a combination of factors and short-term variations in the rate of growth of deposits can occur from time to time. It is too early to assess whether the deceleration in deposit growth in the last few months will persist, and if so what are the reasons thereof.

(d) With effect from 1.3.1982, the Reserve Bank of India have raised interest on short and medium term deposits. Government have also raised the ceiling of income tax exempt income from specified financial assets, including bank deposits, from the earlier level of Rs. 3000 to Rs. 4000 per annum. Further, additional income upto Rs. 2000 by way of interest from bank deposits of more than one year's maturity has also been exempted from income tax. Banks have also been asked to devote greater attention to mobilising savings of the people through formulation of innovative schemes suited to the requirements of different categories of savers. These measures are expected to assist banks in mobilising deposits.

Dispute between union and management of Air India Re. Air Service between Bombay and London

399. SHRI M. RAM GOPAL REDDY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that some dispute has arisen between union and management of the Air India services specially between Bombay and London;

(b) if so, what are the details in this regard; and

(c) What action has been taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). The Transport and General Workers Union representing about 300 local employees of Air India, London, objected to the changes in the roster timings in the booking office and at the airport, on the ground that the changes had been introduced without consultations and resorted to work stoppages. One of the employees resorted to putting roster timings of his own and advised the other staff to follow these timings. This act of misconduct was viewed seriously and the employee was suspended on charges of tampering with an official document and also for unauthorised absence from the place of duty and late attendance. The employee was later dismissed by the Competent Authority on the basis of the findings of the Inquiry Committee. The Union resented this decision of Air India and declared total indefinite strike.

(c) Necessary precautionary measures have been taken by Air India and efforts are being made to maintain normal operations with the help of local supervisory staff, India based officers and those workers who are not participating in the strike.

Continuance of credit squeeze to check Inflation

400. SHRI M. RAM GOPAL REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government propose continue the credit squeeze in certain sectors in order to check inflation;